1990	216.45	14956
1991	197.93	13808

'B' Category Cities in Rajasthan

3442. SHRI BHUVNESH CHATURVEDI: Will the Minister of FINANCE be pleased to state:

(a) what are the criteria of granting 'B' category cities;

(b) how many cities have been categorised as 'B' in Rajasthan; and

(c) which are the cities in Rajasthan that are under consideration to be brought under 'B' category?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE) : (a) No classification as 'B' category exists. For the purpose of grant of House Rent Allowance and Compensatory (City) Allowance, cities/towns are classified with reference to population as given below:— Population of the city Classification More than 16 labba

More than 16 lakhs.	Α
Above 8 lakhs but not	B-l
exceeding 16 lakhs.	
Above 4 lakhs but not	B-2
exceeding 8 lakhs.	
Above 50,000 but not	С
exceeding 4 lakhs.	

For the purpose of grant of House Rent Allowance, population obtaining within the Municipal area of the city and for Compensatory (city) Allowance, the population of the Urban Agglomeration . of the city, wherever it exists, otherwise that of the Municipal area of the city is taken into account, (b) 'B-l' class Jaipur.

'B-2' class

1. Jodhpur.	
2. Ajmer.	
3. Bikaner.	

(c) The question of up-gradation/reclassification of cities, wherever necessary, will be taken up on receipt of the final population figures of 1991 Census from the Registrar General and Census Commissioner of India.

White Paper on Structural Adjustment Loan

3443. SHRI MANMOHAN MATHUR; SHRI VISHWASRAO RAMRAO PATIL:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government propose to bring a White Paper on the structural adjustment loan (SAL) from the World Bank; and

(b) if so, whether the White Paper would contain the details of the negotiations for the loans from the days of the previous Government?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): .(a) No, Sir.

(b) Question does not arise.

Surplus Funds Available with RRBs

3444, SHRI ASHIS SEN: Will the Minister of FINANCE be pleased to state :

(a) whether it is obligatory on the part of Regional Rural Banks' to keep their surplus funds deposited with their respective sponsoring Banks only;

(b) whether it is a fact that UCO Bank has directed all RRBs sponsored by it to keep their surplus funds with UCO Bank branches only and where such funds are with other banks, to transfer them to UCO Bank even by premature with drawal of term deposits with others;

(c) if so, whether as a result of this direction of UCO Bank, the concerned RRBs viz. Mallabhum Gramin Bank, Mayurakshi Gramin Bank and Gaur Gramin Bank have suffered loss of interest income as other banks are paying higher rates of interest than UCO Bank; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) National Bank for Agriculture and Rural Development (NABARD) have reported that it is not obligatory on the part of the Regional